

**LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF May 2026**

SR NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING											
								FRAMING THE ISSUES	LISTING WITNESSES	AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF WITNESSES	WRITTEN OF ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE					
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL																
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	143/2025	31.01.2025	M/S CAPITAL METALS VS. DHARAMPAL GUPTA	11.05.2026	23.05.2026 12.06.2026	23.05.2026 12.06.2026	29.05.2026 01.07.2026	10.07.2026	24.07.2026						
			306	CS (COMM)	45/2026	14.01.2026	RAJAN KUMAR JAIN VS YASHPAL MALHOTRA	15.05.2026	28.05.2026 13.07.2026	28.05.2026 13.07.2026	01.07.2026 28.07.2026	13.08.2026	17.08.2026						
			306	CS (COMM)	102/2026	27.01.2026	M/S C S DIRECT EVENTS AND EXHIBITIONS PVT LTD VS M/S GLYPIC ARTS AND ORS	23.05.2026	11.06.2026 13.07.2026	11.06.2026 13.07.2026	04.07.2026 23.07.2026	03.08.2026	07.08.2026						
			306	CS (COMM)	54/2026	15.01.2026	M/S BERNINA INTERNATIONAL LTD VS. M/S SAAGAR TEXTILES & ANR	25.05.2026	08.06.2026 25.07.2026	08.06.2026 25.07.2026	15.07.2026 30.07.2026	07.08.2026	18.08.2026						
			306	CS (COMM)	1168/2025	10.11.2025	M/S ANANYA INDUSTRIES VS. SALIM KHAN & ANR.	25.05.2026	01.07.2026	01.07.2026	06.07.2026	18.07.2026	20.07.2026						
			306	CS (COMM)	223/2026	21.02.2026	UCO BANK VS. M/S MAGNETIC DEVICES & ANR.	29.05.2026	09.06.2026	09.06.2026	03.07.2026	10.07.2026	13.07.2026						
			306	CS (COMM)	667/2025	06.06.2025	MOHD ASAD SIDDIQUI VS. PANKAJ JAIN	29.05.2026	09.06.2026 18.07.2026	09.06.2026 18.07.2026	10.07.2026 22.07.2026	07.08.2026	19.08.2026						
			306	CS (COMM)	134/2026	31.01.2026	M/S KANCHAN FASHION PVT LTD VS ANU OHRI	29.05.2026	09.06.2026 10.07.2026	09.06.2026 10.07.2026	02.07.2026 17.07.2026	31.07.2026	04.08.2026						
			306	CS (COMM)	1111/2025	17.10.2025	RAMESH BRIJ LAL SANTANI VS MEGHA GUPTA	30.05.2026	09.06.2026	09.06.2026	07.07.2026	18.07.2026	24.07.2026						
			306	CS (COMM)	268/2026	06.03.2026	M/S HOSHIYAR SINGH SURESHI CHANDRA SAREES PVT LTD VS M/S SHAGUN CREATION	30.05.2026	09.06.2026 14.07.2026	09.06.2026 14.07.2026	06.07.2026 20.07.2026	31.07.2026	13.08.2026						
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Hazari Courts, Delhi	Suit Recovery for	CC/11/2026	17.3.2026	SAKSHI JAIN VS ASHWINI KUMAR	08.05.2026	29.05.2026	29.05.2026	01.06.2026	01.06.2026	06.07.2026						
			303, Extension Block, Hazari Courts, Delhi	Suit Recovery for	CS/COMM/50/2026	15.1.2026	LAXMI NARAYAN VS MCD	20.05.2026	01.06.2026	01.06.2026	05.06.2026	05.06.2026	02.07.2026						







SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING							
			CS	CS (COMM)/84/2026	21-01-2026	22-05-2026	CANARA BANK Vs BRIJESH AND ANR.	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			CS	CS (COMM)/680/2025	11-08-2025	23-05-2026	MOHD. ZAKI (PROP) M/S AMIR ELECTROP LATING WORK Vs M/S ONEX INDUSTRIES PVT LTD Vs MOHD ZAKI PROP M/S AMIR ELECTROP	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
			CS	Counter Claim/57/2025	23-12-2025	23-05-2026	M/S ONEX INDUSTRIES PVT LTD Vs MOHD ZAKI PROP M/S AMIR ELECTROP	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL												
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL												
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL												
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL												
19	SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL												
20	SH. PULASTYAN PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	737/2025	23.09.2025	EQUIPMENT PLANET V/S SH. VIKAS SINGH	13.05.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	
				CS(COMM)	5794/2024	18.12.2024	NAIPAL SINGH V/S GURBAKSH SINGH BA BUILDERS AND ORS.	19.05.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	16.09.2026 (FINAL ARGUMENTS)	
				CS(COMM)	599/2025	29.07.2026	OZONE BIOTECH PVT. LTD. V/S AASIFA RAMZAN	26.05.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	
				CS(COMM)	524/2025	12.07.2025	M/S HORIZON FINTECH PVT. LTD, V/S INDORIENT ENTERPRISES LLP AND ORS.	29.05.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	DATE NOT GIVEN	
21	SH. SANJAY KHANAGWAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS - COMM	362 / 2022	19.04.2022	RAJASTHAN ANTIBIOTICS LTD. Vs NITYAM PHARMA	07.05.2026	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 24.09.2026	
				CS - COMM	468 / 2022	19.08.2023	RAJASTHAN ANTIBIOTICS LIMITED Vs NITYAM PHARMA AND ANR.	07.05.2026	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 01.10.2026	

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				CS - COMM	126 / 2025	11.07.2024	Punjab National Bank Vs Anuj Srivastava	07.05.2026	WITHIN WEEK	ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 24.09.2026
				CS - COMM	615 / 2025	05.08.2025	Shapoorji Pallonji and co. Pvt. Ltd. and Shapoorji Pallonji Qatar w.l.l Vs M/s NAAZ AUTO ELECTRIC WORKS	21.05.2026	WITHIN WEEK	ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE GIVEN	NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 16.10.2026
22	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL													
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, Court Block-I	New Civil Suit	CS (COMM) 41/26	20.01.2026	CRAFT MEN INDIA Vs. PHX CONSULTING PVT LTD	26.05.2026	03.07.2026		NIL	NIL	NIL	NIL	NIL	NA
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, Court Block-I	New Commercial	CS (COMM) 264/2025	26.05.2025	M/S KARGHA FASHION RETAIL VS TARSEM LAL & ORS	08.05.2026	WITHIN 2 WEEKS		24.07.2026	24.08.2026			21.09.2026	
			6, Court Block-I	New Commercial	CS (COMM) 433/2025	15.09.2025	ARVIND CHEMI VS AMIT KUMAR CHOUDHARY	15.05.2026	WITHIN 2 WEEKS		16.07.2026	20.08.2026			23.09.2026	
			6, Court Block-I	New Commercial	CS (COMM) 521/2024	16.11.2024	PRJ FAMILY MANAGEMENT COMPANY PVT LTD V RASEEL GUJRAL ANSAL	26.05.2026	WITHIN 2 WEEKS		05.08.2026	01.09.2026			01.10.2026	
			6, Court Block-I	New Commercial	CS (COMM) 522/2024	16.11.2024	PRJ FAMILY MANAGEMENT COMPANY PVT LTD V RASEEL GUJRAL ANSAL	26.05.2026	WITHIN 2 WEEKS		06.08.2026	02.09.2026			06.10.2026	
			6, Court Block-I	New Commercial	CS (COMM) 461/2025	09.10.2026	M/S TIRTH AGRO TECHNOLOGY VS SUBDH JINDAL	29.05.2026	WITHIN 2 WEEKS		01/06/2026	AUGUST 2026			12.10.2026	
25	SH. SANDEEP YADAV	SOUTH	17, Court Block-I	New Commercial	CS (COMM) /215/2025	23.04.2025	PRECISION ABRASIVES PVT LTD. VS SIMPLEX TOOLS	13.05.2026	13.07.2026		Within weeks	2 Within weeks			2 Within weeks after closure of DE	27.08.2026
26	SH. SUDESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	29, Court Block-II	New Commercial	CS (COMM.) 122/2025	11.03.2025	IFFCO-MC CROP SCIENCE PVT. LTD. VS NEW PREM/JEE FERTILIZER	19.05.2026	02.06.2026						14.07.2026	18.08.2026
			29, Court Block-II	New Commercial	CS (COMM.) 428/2023	17.07.2023	RAKESH BANSAL VS M/S CITY COMMUNICATION	30.05.2026	04.07.2026							03.08.2026
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, Court Block-II	New Commercial	CS/COMM /33/2023	13-01-2023	PANASONIC LIFE SOULUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15-01-2024			09-10-2024				Final Arguments	29-04-2026 DISPOSED
			40, Court Block-II	New Commercial	CS/COM/3 82/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10-07-2024			14-05-2025					24-07-2026

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			40, Court Block-II	New Commercial	CS/COM/544/2023	27-09-2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25-09-2024						Final Arguments	06-07-2026
			40, Court Block-II	New Commercial	CS/COMM/99/2025	24-02-2025	ENERGIZERS SERVICES VS PVR INOX LTD.	18-09-2025							07-07-2026
			40, Court Block-II	New Commercial	CS/COMM/612/2023	07-11-2023	M/S GOLDEN FOODS PRODUCTS VS. RAVI KANT AWASTHI	29-01-2026							21-07-2026
28	MS RAVINDER DISTRICT JUDGE(COMMERCIAL COURT)	BEDLI SOUTH-EAST													
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial	CS(Comm)/894/25	06.11.2025	Sunpure Energy P.Ltd. VS Global Venturers Consulting	04.5.2026	Within days	15	23.05.2026				
					CS(Comm)/918/22	12.09.2022	Manish Arora VS M/s Balaji Motors	06.5.2026	Within days	15	09.07.2026				
					CS(Comm)/1019/25	12.12.2025	Shilpkar India Designers VS Buildon Developers	13.5.2026	Within days	15	03.07.2026				
					CS(Comm)/975/25	01.12.2025	Mantu Mandal VS Bimlesh Kumar Dubey	14.5.2026	Within days	15	03.06.2026				
					CS(Comm)/827/25	10.10.2025	Quality Austria Central Asia VS Autoline Industries	15.5.2026	Within days	15	03.07.2026				
					CS(Comm)/987/25	03.12.2025	Mohammed Junaid VS The Stark Visas	18.5.2026	Within days	15	04.06.2026				
					CS(Comm)/115/26	10.02.2026	Union Bank of India VS Gajvi Meena	20.5.2026	Within days	15	16.07.2026				
					CS(Comm)/35/26	15.01.2026	Canara Bank VS Dalip Kumar Gupta	21.5.2026	Within days	15	04.07.2026				
					CS(Comm)/455/21	22.10.2021	Berger Paints VS Sanjeev Mittal	26.5.2026	Within days	15	07.07.2026				
					CS(Comm)/255/26	09.04.2026	Bank of India VS Shri Gopal Ji Bakers	29.5.2026	Within days	15	11.07.2026				

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					CS(Comm)/154/26	28.02.2026	Punjab National Bank	VS	Ramandeep Singh Dang	29.5.2026	Within days	15	11.07.2026		
					CS(Comm)/788/25	26.09.2025	Shri Hari Industries	VS	Abhimanyu Khanna	30.5.2026	Within days	15	30.07.2026		
30	DR. RAKESH KUMAR DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL												
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL												
32	MS. NEELAM SINGH	SOUTH-EAST	NIL												
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL												
34	SH. TARUN SAHRAWAT DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL												
35	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL												
36	SH. DEVENDER KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL												
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL												
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL												
39	SH. PRITAM SINGH DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, New Court Building	CS(COMMERCIAL)	CS (COMM) 474/25	04.08.2025	CHANCHAL SHARMA HIMANSHI CHOPRA	VS.		Not Filed	Not Filed	Not Filed	NO	NO	23.07.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM) 609/25	16.10.2025	AKASH VS. ABHAY YOGI			Not Filed	Not Filed	Not Filed	NO	NO	02.07.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM) 126/25	28.02.2026	BANK OF BARODA Vs. Mohd Shahfaiz			Not Filed	Not Filed	Not Filed	NO	NO	04.06.2026

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			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 35/2026	20.01.2026	Uttam Agarwal vs. Manish Jain	19.05.2026	Not Filed	Not Filed	Not Filed	NO	NO	03.07.2026
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 651/24	20.12.2024	M/s Omsons Marketing Pvt Ltd Vs. M/s Brij Publicity and Advertising Pvt Ltd	23.05.2026	Not Filed	Not Filed	Not Filed	NO	NO	PE 4th and 6th July, 2026 DE 10th and 11th July, 2026 FA 20.07.2026
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 688/25	08.12.2025	Progressive Sports Vs. Anil Kumar Gupta	30.05.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 23.07.2026 & 24.07.2026 For D.E. - 03.08.2026 & 04.08.2026
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	NO COMMERCIAL	CS COMM 55/2026	30-01-2026	BANK OF BARODA Vs SHALU	08/05/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/07-06-2026
			ROOM NO 208	NO COMMERCIAL	CS COMM 136/2026	11-03-2026	Ankur Jain Vs Ahmad Raza	11/05/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/01-06-2026
			ROOM NO 208	NO COMMERCIAL	CS COMM 01/2026	03/01/2026	SANJAY GARG Vs JITENDRA GIRI	11/05/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/02-07-2026
			ROOM NO 208	NO COMMERCIAL	CS COMM 550/2025	09/09/2025	M S PRECIOUS WINDING WIRES Through its proprietor partner sh Sanjay Goel Vs MS Ashok Electrical Co Through its proprietor sh Sachin	12/05/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/20-07-2026
			ROOM NO 208	NO COMMERCIAL	CS COMM 702/2025	13-12-2025	M G Books Vs Modern Distributors	15/05/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/17-07-2026
			ROOM NO 208	NO COMMERCIAL	CS COMM 643/2025	10/11/2025	Nita Devi Shrimal Vs Sanjay Khanna	21/05/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/17-07-2026

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41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	SHAHADARA	303, New Court Building	CS(COMMER CIAL)	CS(COMM) 164/2026	25.03.2026	BANK OF INDIA VS RAM SINGH	12.05.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 210/2025	07.04.2025	M/S U & I FASHION PVT LTD VS M/S MAGSON CREATIVE APPAREL PVT LTD	12.05.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 38/2026	20.01.2026	PUNJAB NATIONAL BANK VS NIGHAT ALI	12.05.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 164/2026	25.03.2026	BANK OF INDIA VS RAM SINGH	14.05.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 601/2025	14.10.2025	M/S MARKETING PVT LTD VS BIRENDRA TIWARI	15.05.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 311/2025	14.05.2025	AMIT VIJ VS RAJ KUMAR & ORS.	18.05.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 25/2026	15.01.2026	APOORV JAIN VS VINAY BHARDWAJ	21.05.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 163/2026	25.03.2026	SANJAY KUMAR JAIN VS M/S PARSHVNATH DEVELOPERS LTD	22.05.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 162/2026	25.03.2026	SANJAY KUMAR JAIN VS M/S PARSHVNATH DEVELOPERS LTD	22.05.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 73/2026	05.02.2026	M/S SWAGAT FASHION COMPANY VS UDAY KUMAR PANDEY	23.05.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 102/2026	19.02.2026	SANTOSHI SHARMA VS SAURABH SHARMA	25.05.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 81/2026	12.02.2026	TAFSEER AHMAD VS NIYAZ SAHEB	25.05.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 109/2026	23.02.2026	M/S NS INTERIOR CONTRACTS VS M/S LA RACHE HOTELS AND RESORST	29.05.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 203/2026	11.04.2026	BANK OF BARODA VS AMIT	29.05.2026	Not Filed	NO	Not Filed	NO	NO	

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			303. New Court Building	CS(COMMERCIAL)	CS(COMM) 651/2025	13.11.2025	XENON PHARMA PVT LTD VS KULDEEP KAPOOR	29.05.2026	Not Filed	NO	Not Filed	NO	NO
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHADARA	C.No 304	COMMERCIAL	CS(COMM) /260/2025	07-05-2026	SH. SUNIL KUMAR BAJAJ VS RAMESH RAJPOOT	26-05-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 01-09-2026
				COMMERCIAL	CS(COMM) /15/2026	11-05-2026	JAI MANGALAM INDUSTRIES VS ANIL TAKKAR SOLE PROP. OR	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 07-09-2026
				COMMERCIAL	CS(COMM) /711/2025	12-05-2026	PUNJAB NATIONAL BANK VS INSHARA	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 10-09-2026
				COMMERCIAL	CS(COMM) /443/2025	13-05-2026	SHER SINGH SAGAR PROP. OF M/S SHIVA SECURITY VS NKG ENTERPRISES	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 14-09-2026
				COMMERCIAL	CS(COMM) /16/2026	14-05-2026	BANK OF BARODA VS KIRAN PROP. OF M/S SURYA KIRAN ENTERPRISES	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 15-09-2026
				COMMERCIAL	CS(COMM) /694/2025	18-05-2026	M/S ROLLING STONE HOTELS PVT. LTD. VS PREET PAL SINGH	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 21-09-2026
				COMMERCIAL	CS(COMM) /177/2025	18-05-2026	SH. SHOBHIT BHUSHAN VS ANURAG MISHRA	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 16-09-2026
				COMMERCIAL	CS(COMM) /454/2025	23-05-2026	ANU SINGH PROP. OF M/S ANU SINGH CONTRACTOR VS M/S SUBERCAS	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 24-09-2026
				COMMERCIAL	CS(COMM) /124/2025	30-05-2026	M/S OPSONS TRADERS PVT. LTD. VS RADHEY SHYAM	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 24-09-2026
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE COMMERCIAL COURT	NORTH-WEST	406	Civil	126/24	28-02-2024	M/S BLUE STAR LABORATORIES Vs M/S INDIAN HARNESS						
					246/21	24-03-21	SHAKTI BHUSHAN Vs M/S ELIN ELECTRONIC LTD						
					212/20	12-11-2020	M/S CHOICE MEDIWAYS Vs M/S SUNDER LAL JAIN HOSPITAL AND ORS.						
					397/23	19-05-2023	M/S TRANE TECHNOLOGIES INDIA PVT LTD Vs M/S VARINDRA REFRIGERATION						

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING
					876/23	05-12-2023	Sh Rajesh Gupta Vs M/s V S Singhal AND ANR.	
					119/22	21-02-2022	M/S GUPTA INDUSTRIES Vs M/S TANISHA IMPEX	
					41/23	22-02-2022	VIKRANT BHARDWAJ Vs RENUKA	
					326/23	28-04-2023	M/S COOL HUB LOGISTICS Vs M/S TCI EXPRESS LIMITED	
					174/20	12-10-2020	MAA SUMAN ENTERPRISES Vs FANCY READY MADE STORE	
					212/20	12-11-2020	M/S CHOICE MEDIWAYS Vs M/S SUNDER LAL JAIN HOSPITAL AND ORS.	
					779/22	01-10-2022	DHEERAJ GIDWANI Vs M/S HALDIRAM BHUJIAWALA INC	
					701/22	27-08-22	ABHISHEK GARG Vs MOHD IMRAN	
44	SH.VINOD DISTRICT JUDGE, (COMMERCIAL COURT)	YADAV, JUDGE, (COMMERCIAL COURT)	205	Civil	CS (COMM.)/554/2024	11-09-2024	M/s Skwerup Capital Ventures LLP Vs M/s Mittsure Technologies Llp	10-07-2026
					Counter Claim/3/2025	11-09-2025	MITTSURE TECHNOLOGIES L.L.P Vs SKWERUP CAPITAL VENTURE L.L.P.	10-07-2026
					CS (COMM.)/525/2025	15-07-2025	Vijay Mittal Vs Rajesh Kumar sharma	13-07-2026
					CS (COMM.)/768/2025	04-11-2025	M/s R.G Scientific Enterprises Pvt. Ltd. Vs M/s Polo Elevators India Pvt. Ltd. and Ors.	13-07-2026
					CS (COMM.)/97/2025	06-02-2025	Sangeeta Steel Vs Jenex Impex	15-07-2026
					CS (COMM.)/791/2025	12-11-2025	ZAHOR HUSSAIN BHAT TRADING AS M/S POLY HYGIENE Vs KAMAL TRADING CO	16-07-2026

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING
					CS (COMM.)/233/2019	13-08-2019	MAHESH KUMAR GOYAL Vs M/S BALAJI SOLUTIONS LTD	17-07-2026
					CS (COMM.)/2/2020	08-01-2020	Balaji Solutions Pvt. Ltd. Vs MAHESH KR GOYAL	17-07-2026
					CS (COMM.)/383/2024	07-06-2024	Macha Consumer Products Private Limited Vs Chal Sutta Bar Trading Private Limited	17-07-2026
					CS (COMM.)/475/2023	01-07-2023	AXIS BANK LTD. Vs PARMINDER SINGH	21-07-2026
					CS (COMM.)/477/2023	01-07-2023	AXIS BANK LTD. Vs AKAKNSHA NAGPAL	21-07-2026
					CS (COMM.)/314/2025	02-05-2025	VINOD KUMAR Vs Shiv Tobacco Co	22-07-2026
					Misc DJ/866/2025	11-06-2025	VINOD KUMAR Vs M/s SHIV TOBACCO CO	22-07-2026
					CS (COMM.)/578/2025	04-08-2025	CENTURY PLASTIC INDUSTRIES Vs SHRI RAM ENTERPRISES	23-07-2026
					CS (COMM.)/582/2025	05-08-2025	PATANJALI FOOD LTD. Vs Ankit Kumar Jindal trading as Messers Shree Balaji Trading	23-07-2026
					CS (COMM.)/605/2025	21-08-2025	CENTURY PLASTIC INDUSTRIES THROUGH IT PROPRIETOR MS SUMAN LATA Vs SHREE LAKHMI CHAND ENGINEERING	23-07-2026
					CS (COMM.)/382/2025	24-05-2025	Subh Laxmi Multi Solution Pvt Ltd Vs Vinod Kumar Aggarwal	29-07-2026
					CS (COMM.)/681/2025	26-09-2025	Dr Saritha Shamsunder Vs State Bank of India Cards Payment Services Through Chairman	29-07-2026
					CS (COMM.)/320/2025	05-05-2025	KRISHIV POLY PRODUCTS LLP Vs Rajnish Gupta	30-07-2026
					CS (COMM.)/467/2021	16-09-2021	M/S SARVATMA IMPEX PVT LTD Vs DEL CORONA AND SEARDIGLI INDIA PVT LTD	06-08-2026



SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			603	COMMERCIAL SUIT	CS(COMM)427/24	30.08.2024	RAJINDER KUMAR V/S DHRUVI FOOD	19.05.2026	26.05.2026	26.05.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS(COMM)189/2025	08.04.2025	ROMER LABS V/S ADINATH VETERINARY	19.05.2026	26.05.2026	26.05.2026	NIL	NIL	NIL	NIL
48	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial Suit	CS COMM - 40/2026	46046	MAHIPAL BHANDARI SINGH PROPRIETOR OF MS BHANDARI PLANTS AND FLOWERS Vs NYSAA RETAIL	46144	PE - 18/05/26 & 19/05/26 DE - 29/05/26 & 30/05/26 FA - 05/06/26	...	...	...	....	...
			613	Commercial Suit	CS COMM - 422/2026	45874	BABAJI PVT LTD Vs PASHUPATI EXCRUSION PVT LTD	46157	PE - 06/07/26 DE - 13/07/26 FA - 17/07/26	...	...	...	....	...
			613	Commercial Suit	CS COMM - 446/2025	45890	HARSHA INFRA POWER PVT LTD Vs MAHTAB ENGINEERING WORKS DL	46160	PE - 06/07/26 & 07/07/26 DE - 13/07/26 & 14/07/26 FA - 20/07/26	...	...	...	....	...
			613	Commercial Suit	CS COMM - 491/2025	45911	INEXT LOGISTICS AND SUPPLY CHAIN PVT. LTD. Vs ONASSIS AUTO LTD	46162	PE - 10/07/26 DE - 20/07/26 FA - 23/07/26	...	...	...	....	...
			613	Commercial Suit	CS COMM - 456/2025	45896	ONE COMMUNICATION S LTD Vs ICRUZE DIGITAL INDIA PVT LTD	9746164	PE - 06/07/26 & 31/07/26 DE - 05/08/26 & 31/08/26 FA - 15/09/26	...	...	...	....	...
			613	Commercial Suit	CS COMM - 387/2025	45860	RAGHUBINDER GREWAL Vs PRABHU DAYAL EDUCATIONAL TRUST AND ORS	46167	PE - 17/07/26 & 18/07/26 DE - 28/07/26 & 31/07/26 FA - 11/08/26	...	...	...	....	...
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03		614	COMMERCIAL SUIT	CS(COMM)619/2025	12.11.2025	AJAY ENTERPRISES VS. TRAVEL SURE	06.05.2026	PE-26.05.2026 DE-03.06.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM)88/2026	13.02.2026	BANK OF BARODA VS. PUSHKAR DUTT VASHISHT	16.05.2026	PE-04.06.2026 DE-08.06.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM)696/2025	19.12.2025	STATE BANK OF INDIA VS. LOVE LEDER EXPORTS	21.05.2026	PE-20.07.2026 DE-27.07.2026	NIL	NIL	NIL	NIL	NIL
50	SH. AJAY GULATI, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	678/2025	11.12.2025	SH BALVINDER SINGH Vs MS WISHAKHA CHADHA	06.05.2026	Within 4 Weeks	Within 4 Weeks	4	-	-	-
			509	CS(COMM)	408/2025	01.08.2025	M/s Manvi Impex Vs M/s Mayra Fashion Impex	08.05.2026	Within 4 Weeks	Within 4 Weeks	4	-	-	-
			509	CS(COMM)	391/23	19.08.2023	LIC HOSING FINANCE LTD Vs MANISH MITTAL	11.05.2026	Within 4 Weeks	Within 4 Weeks	4	-	-	-

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			509	CS(COMM)	249/2025	20.05.2025	COGOPORT PRIVATE LIMITED Vs KAMAL GROVER PRORIETOR A S LOGISICS	12.05.2026	Within 4 Weeks	Within Weeks	4			
			509	CS(COMM)	317/2025	05.06.2025	MS URBAN VILLAGE PROJECTS PVT LTD THROUGH DIRECTOR MR. PRATIK RANJAN Vs MS VALUEONE	16.05.2026	Within 6 Weeks	Within Weeks	6			
			509	COUNTER CLAIM	32/2025	10.09.2025	M/S VALUEONE GREENTECH PVT LTD Vs M/S URBAN VILLAGE PROJECTS PRIVATE LIMITED	16.05.2026						
			509	CS(COMM)	623/25	12.11.2025	Batra Breweries and Distilleries Pvt Ltd Vs Berch Holdings Pvt Ltd	22.05.2026	Within 6 Weeks	Within Weeks	6			
			509	CS(COMM)	655/25	28.11.2025	M/S ALEXIS GLOBAL PVT LTD Vs M/S Chetak Logistics Limited	25.05.2026	Within 6 Weeks	Within Weeks	6			
			509	CS(COMM)	353/24	09.07.2024	YOGESHWAR DAYAL SHARMA Vs DHIRAJ SINGH MALIK AND ANR.	26.05.2026	Within 6 Weeks	Within Weeks	6			
			509	COUNTER CLAIM	17/25	29.04.2025	YOGESHWAR DAYAL SHARMA Vs DHIRAJ SINGH MALIK AND ANR.	25.05.2026	Within 6 Weeks	Within Weeks	6			